

ITEM NO.8

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Criminal Appeal No(s). 90-92/2019

RAM PRASAD

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 28-08-2019 These appeals were called on for hearing today.

For Appellant(s)

Mr. Pawanshree Agrawal, AOR

For Respondent(s)

Mr. Vishnu Shankar Jain, AOR  
Mr Imtiaz Ahmed, Adv.  
Mrs Naghma Imtiaz, Adv.  
Mr Ahmed Zargham, Adv.  
M/S. Equity Lex Associates, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Respondent nos. 1 to 7 are duly represented.

Original record has been received from the High Court.

Await original record from the Trial Court. D.O. letter  
already issued. Reminder be issued.

List again on 10.12.2019.

ANIL LAXMAN PANSARE  
Registrar